

**TELECOM DISPUTES SETTLEMENT & APPELLATE TRIBUNAL
NEW DELHI**

Dated: 22/12/2022

**AERA APPEAL/7/2021
WITH
(MISC APPLICATION/410/2021 & MISC APPLICATION/260/2022)**

Delhi International Airport Ltd.Appellant(s)

Versus

**Airport Economic Regulatory Authority Of India
And OthersRespondent(s)**

**AERA APPEAL/3/2021
WITH
(MISC APPLICATION/352/2021 & MISC APPLICATION/259/2022)**

Mumbai International Airport LtdAppellant(s)

Versus

Aera And Ors.Respondent(s)

BEFORE

**HON'BLE MR. JUSTICE DHIRUBHAI NARANBHAI PATEL, CHAIRPERSON
HON'BLE MR. SUBODH KUMAR GUPTA (MEMBER)**

FOR APPELLANTS/PETITIONERS

FOR RESPONDENTS

(In AERA Appeal No. 3/2021)

Mr. Sajan Poovayya, Sr. Advocate With
Mr. Hemant Sahai,
Ms. Amrita Narayan,
Mr. Ashwin Rakesh,
Mr. Saurobroto Dutta,
Ms. Nikita Bhardhwaj, Advocates

AERA

Ms. Shewta Bharti,
Mr. Avinash Singh,
Ms. Yashodhara Burmon Roy

(In AERA Appeal No. 7/2021)

Mr. Maninder Singh, Sr. Advocate with
Mr. Milanka Chaudhury,
Ms. Naina Dubey,
Mr. Ravneet Singh,
Ms. Swet Shikha
Mr. Prabhas Bajaj, Advocates

Bird Worldwide

Mr. Virender Mehta
Mr. Tarak Saha

IATA

Ms. Akshada Mujwar

FIA

Mr. Buddy Ranganadhan,

Mr. Prantar Basu

Ms. Nishtha Kumar

Celebi

Mr. Sarul Jain

ORDER

Counsels appearing for both the sides tendered their written submissions. We have heard counsel for both the sides at length. Arguments concluded.

Judgement is reserved.

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(JUSTICE D. N. PATEL)

CHAIRPERSON

.....
(SUBODH KUMAR GUPTA)

MEMBER

/NS/

